

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:367
ANSWERED ON:23.12.1999
AGREEMENT WITH UNITED STATES AND QATAR
GULAM MEHMOOD BANATWALLA

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have approached the United States to allow Air India to pick up passengers from London en-route to the United States;

(b) if so, the details thereof;

(c) whether the Government propose to have any fresh set of landing rights agreement with the Qatar Government; and

(d) if so, the details thereof including the details of additional frequencies and additional passenger capacities?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a), (b), (c) and (d) : A statement is laid on the table of the House.

Statement in reply to parts (a), (b), (c) and (d) of Lok Sabha Starred Question No. 367 for 23.12.99 regarding Agreement with United States and Qatar.

(a) and (b) :Air India is already allowed to exercise limited traffic rights between London and USA subject to certain restrictions on the number of frequencies. Although the removal of these restrictions was proposed by the Indian side during the last round of bilateral discussions with the U.S. Authorities held in November, 1998, no agreement could be reached.

(c) and (d) :A Memorandum of Understanding has been signed with the Government of the State of Qatar on 10th November, 1999 to enhance the existing bilateral entitlement from 1000 seats per week to 1584 seats per week for each side in each direction.